

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Ins) No. 705 of 2019

In the matter of:

Prayag Polytech Pvt. Ltd.

.....**Appellant**

Vs

Bon Lon Petrochem LLT.

.....**Respondent**

Present:

For Appellant:-Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Ms. Sreya Jain and Ms. Alexandra Celestive, Advocates

For Respondent :-Mr. R.S. Raju and Ms. Megha, Advocates

ORDER

26.02.2020- Due to paucity of time, the Appeal could not be taken up for Hearing Today.

Post the Appeal for Hearing on **27th March 2020** on top of the list.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Venugopal M.)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN